IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

Original APPLICATION NO. 189 OF 2011

Applicant (s)

Respondent (s)

Advocate for	Advocate for
Applicant (s)	Respondent (s)
Notes of the Registry	Orders of the Tribunal
Mv. A.K. Kaushik, Counsel for applicant Mv. Aditya Singhi Proxy counsel for Nv. Manoj Bhandari Icounsel for respts. Rejoinder not filed. List this ese on 01/08/2012 My. Registrar Dy. Registrar 10/07/2012	OA No.189/2011 Date of Order: 01.08.2012 Mr. J.K.Mishra, proxy counsel for Mr. A.K. Kaushik, Counsel for applicant. Mr. Govind Suthar, proxy counsel for Mr. Manoj Bhandari, Counsel for respondents. Learned counsel for the applicant wants to withdraw the OA. Accordingly, the OA is dismissed as not pressed. [B. Sinha] Administrative Member Rss
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